

IN THE INCOME TAX APPELLATE TRIBUNAL
NAGPUR BENCH, NAGPUR – VIRTUAL COURT

BEFORE SHRI R.S. SYAL, VICE PRESIDENT AND
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

ITA No. 101/NAG/2019

निर्धारण वर्ष / Assessment Year : 2008-09

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|---|-----|----------------------------------|
| Alok Ravikumar Pashine, Nehru Ward, Mohadi, Bhandara. PAN : ACWPP3327P | Vs. | The ITO, Ward-2, Bhandara. |
| Appellant | | Respondent |

Assessee by Shri Deepak Agrawal
Revenue by Shri Agnes P Thomas, Sr. DR
Date of hearing 21-08-2020
Date of pronouncement 21-08-2020

आदेश / ORDER

This appeal by the assessee arises out of the order dated 18.02.2019 passed by the CIT(Appeals)-2, Nagpur in relation to the assessment year 2008-09.

2. Before us, the assessee has filed a letter dated 29.06.2020, seeking withdrawal of the appeal. The relevant contents of such withdrawal letter reads as under :

“1. That the assessee had filed the before your honor on 15.04.2019 vide appeal No.101/NAG/2019.

2. That the assessee wants to settle the matter under “Vivad Se Vishwas Scheme. Hence, assessee wants to withdraw the said appeal No.101/NAG/2019.

3. That the said withdrawal letter is required for online uploading of form 4 in which the proof of withdrawal is to attached.

4. Form 3 (Certificate No.365914610240620) is enclosed.”

3. On perusal of the above letter and having no objection from the side of Id. DR, we allow the request of the assessee to withdraw the appeal.

4. In the result, the appeal is dismissed as ‘withdrawn’.

Order pronounced in the open Court on 21st August, 2020.

Sd/-
(S.S. VISWANETHRA RAVI)
JUDICIAL MEMBER

Sd/-
(R.S.SYAL)
VICE PRESIDENT

पुणे Pune; दिनांक Dated : 21st August, 2020
Satish

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order is forwarded to:

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. The CIT(Appeal)-2, Nagpur
4. The Pr. CIT-2, Nagpur
5. The DR, ITAT, Nagpur;
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलिय अधिकरण ,पुणे / ITAT, Pune

| | | Date | |
|-----|--|------------|-------|
| 1. | Draft dictated on | 21-08-2020 | Sr.PS |
| 2. | Draft placed before author | 21-08-2020 | Sr.PS |
| 3. | Draft proposed & placed before the second member | | JM |
| 4. | Draft discussed/approved by Second Member. | | JM |
| 5. | Approved Draft comes to the Sr.PS/PS | | Sr.PS |
| 6. | Kept for pronouncement on | | Sr.PS |
| 7. | Date of uploading order | | Sr.PS |
| 8. | File sent to the Bench Clerk | | Sr.PS |
| 9. | Date on which file goes to the Head Clerk | | |
| 10. | Date on which file goes to the A.R. | | |
| 11. | Date of dispatch of Order. | | |

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